

**Shri K. D. Malaviya:** That is not exactly the specific intention, Sir.

**NICKEL**

\*625. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether India is self-sufficient in respect of nickel for coinage purposes; and

(b) if not, wherefrom she gets her nickel supply?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) No, Sir. India does not produce any nickel.

(b) Nickel is imported from abroad; particularly from the United Kingdom and Canada.

**Dr. Ram Subhag Singh:** May I know the value of the nickel imported last year?

**Shri M. C. Shah:** Last year, that is for 1951, we were allotted 245 tons by the International Materials Conference which was established in February 1951.

**Dr. Ram Subhag Singh:** Has India requested the International Materials Conference to allocate her a larger share of nickel for this year?

**Shri M. C. Shah:** Yes, we have requested, but they have allotted only 95 tons for the first quarter of 1952, 96 tons for the second quarter of 1952 and 96.8 tons for the third quarter of 1952. No allotment for coinage has been made by the Conference.

**Dr. Ram Subhag Singh:** Is it expected that this request would be granted by that Conference?

**Shri M. C. Shah:** I cannot say it for certain. We have pressed for it. But we have got sufficient stock of nickel for our coinage purposes.

**Shri Meghnad Saha:** Have any steps been taken by Government to develop the nickel and cobalt available in Nepal?

**Shri M. C. Shah:** I have no information at present, but I will find that out.

**Shri Kelappan:** May I know the value of these imports?

**Shri M. C. Shah:** I have not got the information; I will supply it later.

**The Deputy Minister of Home Affairs (Shri Datar):** May I suggest, Sir, that questions 626 and 632 may be taken up together?

**Mr. Speaker:** No. 632 is in the name of Mr. Patnaik. Is he here? (After

calling his name) He is not here. So the hon. Minister may reply only to question 626

**TATA INSTITUTE OF SOCIAL SCIENCE**

\*626. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether the training course for jail officials organised at the Tata Institute of Social Sciences, Bombay, under the charge of an American expert criminologist, is still continuing;

(b) the number of senior jail officers of various State Governments who have so far attended this course;

(c) whether the expert has submitted any report to the Government of India after completing his visits to the jails of the various States; and

(d) if so, what are the important points suggested by him?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) No; the course was conducted from January to the end of June, 1952.

(b) 4.

(c) Not yet. He is expected to submit his report to Government through the United Nations Organization.

(d) A copy of the Report will be placed on the Table of the House in due course.

**Shri S. N. Das:** May I know whether a U.N. expert in criminology has also been invited and, if so, what is he doing at present?

**Shri Datar:** Dr. Reckless was invited first. He is the gentleman to whom a reference was made the other day. His work has been followed up and therefore Dr. Galway is moving in India and carrying on the same work till the end of this year.

**Shri S. N. Das:** May I know whether it is a fact that steps are being taken by the Central Government or by some State Governments to hold a conference of such officers as are concerned with the problem of jail reforms?

**Shri Datar:** A conference of jail officials of some States was held in Bombay. There is no further proposal to hold a conference of jail officials.

**Shri S. N. Das:** As a result of the suggestions so far made or on the initiative of the Government itself may I know whether there is going to be any committee to coordinate the work or just advise the various Governments